

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No.431
IA/4752/ND/2023, Contempt Petition /48/ND/2023, IA/5557/ND/2023 IN
IB/1265/ND/2019

IN THE MATTER OF:

Autonix Lighting Industries Pvt Ltd	...	Applicant
Versus		
Moser Baer Electronics Ltd	...	Respondent

Under Section 9 of (IBC)

Order delivered on 31.05.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant	:	Adv. Akshay Goel Adv. Harsh Jadon, in IA/4752/2023
For the Respondent	:	
For the Liquidator	:	Adv. Divya Jagga a/w Mr. Hemant Sharma

HYBRID HEARING (PHYSICAL & VC)

ORDER

Due to paucity of time, the matter is adjourned to **13.06.2024**

Sd/-

DR. SANJEEV RANJAN
MEMBER (TECHNICAL)